

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
Jaipur Bench, Jaipur

ORDER SHEET
M.A. 255/94

in R.A Application No.....38.....of 1994.

Applicant(s) Union of India & others

Respondent(s) Babaran Lal &

Advocate for Applicant(s)

Mr. M. Rafiq

Advocate for Respondent(s)

Mr. R.N. Mathur

Notes of the Registry

Orders of the Tribunal

30.6.94

Mr. M. Rafiq - counsel for the applicants.
Mr. R.N. Mathur - counsel for the respondents.

The learned counsel for respondents prays for adjournment, May be listed for admission on 19.8.94. along with RP 38/94.


(O. P. Sharma)
Administrative Member


(D. L. Mehta)
Vice-Chairman